COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 212 OF 2017

Dated: 7th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

NTPC Tamilnadu Energy Company Limited Appellant(s)

Versus

A.P. Transmission Corporation Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Amali

h/f Mr. S. Vallinayagam for R-13

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 15.11.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/tpd